

[Print](#)**Defective Case Register from 2026-06-17 to 2026-06-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/17482/2026	PVS NANAJI ACHARY	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
2	D-RPFAM/24355/2026	HARISH CHANDRA SAHOO	2026-06-17	good ground not furnished, vernacular certificate not furnished
3	D-RPFAM/25229/2026	RAMDAS ACHARY	2026-06-17	good ground not furnished
4	D-CRLREV/17360/2026	SATYA NARAYAN MISHRA 4	2026-06-17	Put Up SR redacting the name of informant / victim / relative / address / Mobile number from ANNEX-2.
5	D-BLAPL/17450/2026	LAMBODOR ACHARI	2026-06-17	Prayer not mentioned in the petition copy and Index and book mark
6	D-RPFAM/23931/2026	LAKSMIDHAR KABI	2026-06-17	Period of Delay 59 days
7	D-WP(C)/25310/2026	SUSHREE SANGITA PASAYAT	2026-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 to32 not legible
8	D-MACA/25707/2026	AMIT KUMAR NATH	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 7 days. 2. Court Fee of Rs. 1757/ payable , not paid.
9	D-BLAPL/17839/2026	DEVASHIS PANDA	2026-06-17	1. s/o in C.T. and v,nama, not tally with rej. order.
10	D-ABLAPL/17749/2026	PRATYASISH MOHANTY	2026-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation of Deponent not mentioned. 2. Title of Pet. in CT and V.nama not tally with signature. 3. Copy of written FIR not filed with Ann.1
11	D-MACA/24725/2026	BIJAYANANDA SAMANTARAY	2026-06-17	further SR after filling of c copy
12	D-MACA/25469/2026	ANUPAM DASH	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 8 days. 2. Court Fee of Rs. 1557/ payable , 12/ paid, rest amount to be paid.

13	D-BLAPL/17486/2026	DIBYA PRAKASH MISHRA	2026-06-17	1. Annexure-4 not marked at page no-38
14	D-ABLAPL/17184/2026	GOUTAM KUMAR ROUTRAY	2026-06-17	Put Sr after redacting the name of informant / victim / relatives From FIR and kept seal Cover the same.
15	D-BLAPL/17480/2026	BIJAYA KUMAR RAGADA	2026-06-17	1. Spl. case no wrongly furnished in cause title of he application. 2. Annexure-1 not attested.
16	D-MATA/24389/2026	ASHOK KUMAR SAHOO	2026-06-17	1. Period of Delay 2 days
17	D-WP(C)/24494/2026	BIDYALOK MOHAPATRA	2026-06-17	.Subject Code Not Furnished .
18	D-WP(C)/25659/2026	SUSHREE SANGITA PASAYAT	2026-06-17	Page 17 not legible.
19	D-RPFAM/26334/2026	RABINDRA NATH PRUSTY	2026-06-17	good ground not furnished, nomenclature of case at index and book mark anex-1 to be correct
20	D-CRLA/15074/2026	AMARENDRA SAHOO	2026-06-17	Put up SR after redacting the name of Victim / Informant / Relatives and kept the same in seal cover
21	D-CONTC/26498/2026	ADV	2026-06-17	Provision of Law not properly furnished. 2. paragraphs not properly furnished.
22	D-BLAPL/17299/2026	RAJENDRA NARAYAN ROUT	2026-06-17	Name of lower court does not tally in cause title in connection with Annex-2.
23	D-BLAPL/17248/2026	SIDDHARTH GOUTAM DAS	2026-06-17	Put Up SR after redacting the name of informant/Victim/ Relatives from petition and annexures .
24	D-ABLAPL/17621/2026	AMLAN SHAKTI PAUL	2026-06-17	Page 9 to 15 not neat.
25	D-ABLAPL/17734/2026	SATYA NARAYAN MISHRA 4	2026-06-17	Name of petitioner no. 3 not tally with signature in v.nama.
26	D-BLAPL/17710/2026	A.RAJA	2026-06-17	1. Pending before the court not furnished in cause title of the application 2. Free copy /Certified copy of Rejection order not filled. 3. Complete F.I.R copy not filled
27	D-MACA/24555/2026	ANUPAM DASH	2026-06-17	Period of Delay 2 days 2. Code not indicated
28	D-MACA/24742/2026	BIJAYANANDA SAMANTARAY	2026-06-17	further SR after filling of c copy
29	D-MATA/25464/2026	SARAT CHANDRA SAMAL	2026-06-17	AU fee Rs 20/ not paid 2.annex-1 not clear
30	D-WP(C)/26221/2026	SUSHREE SANGITA PASAYAT	2026-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 28 and 30 not neat.
31	D-BLAPL/17586/2026	DEVASHIS PANDA	2026-06-17	Address of the informant reflected in the FIR. 1 and 1/1 page no.21 be kept in cover.
32	D-RPFAM/24498/2026	AKSHAYA KUMAR SAHOO	2026-06-17	vernacular certificate not furnished
33	D-MACA/25029/2026	PRASANTA KUMAR MAHALI	2026-06-17	Period of Delay 206 days

34	D-WP(C)/25708/2026	SOUMYA RANJAN MOHANTY	2026-06-17	Page 5 not available in the I.A.
35	D-RPFAM/25522/2026	DIPTIRANJAN MOHAPATRA	2026-06-17	Au fee Rs 6/ not paid 2. Vakalatnama properly stamped, Executed and accepted -not properly stamped 3. being aggrieved not furnished
36	D-WP(C)/25313/2026	SUSHREE SANGITA PASAYAT	2026-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 and 20 not legible.
37	D-ABLAPL/17739/2026	AMLAN SHAKTI PAUL	2026-06-17	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
38	D-FAO/26645/2026	AMIT KUMAR NATH	2026-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court Fee of Rs.12/- Payable,Not Paid. Receipt showing Deposit of awarded amount before the commissioner be filed.Put up after rectification for computing the period of limitation.
39	D-MATA/24504/2026	KUMAR PRAJWAL	2026-06-17	Period of Delay 30 days,
40	D-MATA/25400/2026	PRASANNA KUMAR BHUYAN	2026-06-17	nomenclature not correct
41	D-ABLAPL/17474/2026	AMULYA RATNA PANDA	2026-06-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-CRLREV/14356/2026	JUGALA KISHORE PANDA	2026-06-17	1.C. copy Annex-3 not filed
43	D-MACA/25015/2026	PRASANTA KUMAR MAHALI	2026-06-17	limitation will be calculate after disposal of IA reg time for file of c copy, 2- statutory deposit not made , IA filed
44	D-FAO/23884/2026	DR.PURUSOTTAM CHULI	2026-06-17	Code Indicated but Incorrect
45	D-WP(C)/24477/2026	ALOK RANJAN MOHANTY	2026-06-17	8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not filed in the petition copy.
46	D-WP(C)/26205/2026	SUSHREE SANGITA PASAYAT	2026-06-17	Page 24 not neat.
47	D-ABLAPL/17576/2026	SWARAJ PATEL	2026-06-17	1 Signature of petitioner not properly readable an affidavit and V.nama.
48	D-BLAPL/17098/2026	BINAYA KUMAR MOHANTY	2026-06-17	Put up SR after redacting the of Informant/ Victim/ Relatives from petitioner.
49	D-WP(C)/24489/2026	SANDHYARANI PANI	2026-06-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
50	D-BLAPL/17588/2026	ANANTA NARAYAN PATTANAYAK	2026-06-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.

51	D-MACA/24715/2026	DAYANIDHI MISHRA	2026-06-17	1.Period of Delay 24 days 2. Court Fee Rs.6739/ payable , not paid
52	D-ABLAPL/17566/2026	SUNIL KUMAR PANDA	2026-06-17	1. Court fee Rs 2/- deficient in V. Nama
53	D-CRLA/8930/2026	MANAS KUMAR CHAND	2026-06-17	Status of appellant not furnished 1-The name of trial court judge wrongly furnished in being aggrieved para, 2-The names of the relatives of informant mentioned in some pages of Annexure-1 need not be disclosed and be kept in sealed cover
54	D-ABLAPL/17332/2026	SAMARESH PATNIK	2026-06-17	page-9 not legible.
55	D-BLAPL/17466/2026	BICHITRA NARAYANA SATAPATHY	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
56	D-WP(C)/26521/2026	KALPATARU MISHRA	2026-06-17	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.Fee of Rs.6/- not paid.
57	D-ABLAPL/17559/2026	ANWESA MISHRA	2026-06-17	1. Age of the petitioner no.2 not furnished in cause title of the application.
58	D-MACA/20436/2026	ASHESH KUMAR PRUSTY	2026-06-17	VALUATION WITH COURT FEE PAYBLE NOT FURNISHED 2., FURTHER SR after furnish valuation with court fee payable
59	D-FAO/26368/2026	DILLIP KUMAR MOHAPATRA	2026-06-17	Page No-117 be corrected as Page no-127.
60	D-MACA/25753/2026	KAPILA CHARAN NAYAK	2026-06-17	further SR after filling of c copy or free copy
61	D-BLAPL/17409/2026	CHITTA RANJAN KANUNGO	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the adv not mentioned capital letter in the v.nama.
62	D-ABLAPL/17460/2026	HEMANTA KUMAR MOHANTA	2026-06-17	1. Husband name of complainant be redacted from page no 14
63	D-ABLAPL/17730/2026	JAYADEBA BEHERA	2026-06-17	1. In affidavit, sl no 3 information not furnished
64	D-CMP/26599/2026	RAJENDRA KUMAR MUND	2026-06-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
65	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-06-17	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
66	D-MATA/23402/2026	NIRANJAN LENKA	2026-06-17	date of judgement annex-2 book mark be correction

67	D-ABLAPL/17686/2026	SAPAN KUMAR LENKA	2026-06-17	1. Page no 12 and 13 not legible
68	D-MACA/24714/2026	BIJAYANANDA SAMANTARAY	2026-06-17	Court Fee Rs. 750/ payable, not paid
69	D-CRLMC/17353/2026	JNYANANANDA PANDA	2026-06-17	WRONGLY MENTION PENDING IN THE COURT AND QUASHING ORDER DATED.
70	D-ABLAPL/17542/2026	RASHMI RANJAN MISHRA	2026-06-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
71	D-ABLAPL/17623/2026	AMLAN SHAKTI PAUL	2026-06-17	Page 9 to 15 not neat.
72	D-MATA/24272/2026	ANSHUMAN DAS	2026-06-17	good ground not furnished
73	D-WP(C)/24490/2026	MADHUSUDAN SETHI	2026-06-17	1-COURT FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. Paragraph not mentioned in the affidavit.D.C.Fee of Rs.24/- not paid.
74	D-WP(C)/24479/2026	UMAKANTA MISHRA	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
75	D-WP(C)/24244/2026	ALEKH CHANDRA MOHANTY	2026-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Deficit court Rs 12 /- not paid on Cause title.
76	D-MACA/24778/2026	BIJAYANANDA SAMANTARAY	2026-06-17	FURTHER SR after filling of c copy
77	D-BLAPL/13675/2026	SWARAJ PATEL	2026-06-17	30-OTHER DEFECT (IF ANY) 1. Unredacted copy of Ann.4 be filed in a sealed cover. 2. Name of sister of victim in para 2, Page 10 12 13 14 and 33 be redacted. 3. Date of order of Ann.5 in Index and Para 7 not correct. 4. Address and Mob. No. of Informant in Page 10 be redacted. 5. Name of Victim and her mother in in Page 35 and 36 be redacted. 6. Name and address of parents of victim in page 42 be redacted. 7. Name of father and grand father of victim in page 44 be redacted. 8. Name of Pet. No. 1 and 2 in CT and V.nama not tally with signature. Resubmit for SR after compliance.
78	D-MACA/25213/2026	PRASANTA KUMAR MAHALI	2026-06-17	Period of Delay 65 days
79	D-BLAPL/17423/2026	SHYAM MANOHAR	2026-06-17	1. C.T case no not furnished in cause title of the application. 2. in prayer information wrongly furnished.
80	D-ABLAPL/17547/2026	SATYA NARAYAN MISHRA 4	2026-06-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Annexure be kept in envelop.
81	D-MACA/25478/2026	ANUPAM DASH	2026-06-17	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee of Rs. 9,423/ payable , paid 12/ , rest amount to be paid. 2. Au.Fee Rs. 5/- not paid.
82	D-WPCRL/18043/2026	RAKESH KUMAR SARANGI	2026-06-17	Paragraphs not correctly furnished in declaration.
83	D-MACA/25165/2026	AMIT KUMAR NATH	2026-06-17	further SR after filling of c copy
84	D-MATA/24646/2026	MAHES DAS	2026-06-17	case dismissed for default.defect reg maintainability
85	D-MACA/19099/2026	ADAM ALI KHAN	2026-06-17	Period of Delay 12 days
86	D-MACA/24590/2026	SUBRAT SATPATHY	2026-06-17	Period of Delay 192 days 2.statutory deposit not made
87	D-ABLAPL/17453/2026	SMRUTI RANJAN ROUT	2026-06-17	1. H.c B.a M.W S Rs 50/- to be paid in V.Nama
88	D-RVWPET/26609/2026	ANUP KUMAR PATTNAIK	2026-06-17	C. copy of impugned order not filed. i) wp (c) no wrongly mention in date chart at sl no. 8. ii) wp (c) no 13458/2026 not mention in reference certificate. iii) Year of the I.D. case wrongly mention n synopsis and para no. 8 12 22 in petition. Para not furnished in both the declaration. iv) Put up for SR after filing of c. copy of impugned order and removal of defects..
89	D-MACA/24917/2026	RIMJHIMBALA PATI	2026-06-17	Period of Delay 174 days 2.statutory deposit not made
90	D-BLAPL/17485/2026	BIJAYA KUMAR RAGADA	2026-06-17	1. In declaration under affidavit, no. of paragraphs not furnished.
91	D-ARBA/24304/2026	JEEVANJYOTI MOHANTY	2026-06-17	Period of Delay 11 days.
92	D-WP(C)/24233/2026	RAJAT KUMAR PANDA	2026-06-17	1. Annex-2 not mentioned in petition.
93	D-MATA/25314/2026	BIBHUTI RANJAN MOHANTY	2026-06-17	limitation will be calculate after disposal of IA reg dispense
94	D-WP(C)/23712/2026	ABHILASH MISHRA	2026-06-17	1. Description of Ann.5 in Para 14 not correct. 2. Book mark of Prayer not proper.
95	D-ABLAPL/17741/2026	BYOMAKESH TRIPATHY	2026-06-17	1. Address of Kabisurya Nagar PS in CT and Prayer not tally
96	D-MACA/25205/2026	PRASANTA KUMAR MAHALI	2026-06-17	Period of Delay 65 days
97	D-CRLREV/17406/2026	KASHINATH PATTANAIAK	2026-06-17	1. Date of order does not tally in Cause title and Annex-7 along with S.T. case in Para-1 .2 S.T. case does tally in I.A. also.
98	D-WP(C)/24500/2026	SUBHRANSU BHUSAN MOHANTY	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				D.Fee of Rs.50/-not paid in the v.nama.
99	D-MACA/25164/2026	AMIT KUMAR NATH	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 211 days 2. Court Fee of Rs. 2,500/ payable, not paid.
100	D-MACA/18923/2026	PRASANNA KUMAR MISHRA	2026-06-17	AU fee Rs 2/ not paid
101	D-MATA/23757/2026	ANURAG PATI	2026-06-17	good ground not furnished
102	D-MACA/24148/2026	AKSHYANGSHU SEKHAR NANDY	2026-06-17	Au fee Rs 2 not paid 2.vernacular certificate not furnished
103	D-MACA/24930/2026	DEBASISH PATNAIK	2026-06-17	Court Fee Rs. 6,306/ payable , not paid
104	D-WP(C)/25660/2026	SUSHREE SANGITA PASAYAT	2026-06-17	Page17 not legible.
105	D-BLAPL/11666/2026	BISWARANJAN DALAI	2026-06-17	1. Ann.4 not attested and page 33 not legible. 2. Name of lower Court mentioned in CT and rejection order not tally.
106	D-BLAPL/17483/2026	BICHITRA NARAYANA SATAPATHY	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
107	D-MACA/24777/2026	BIJAYANANDA SAMANTARAY	2026-06-17	further SR after filling of c copy
108	D-BLAPL/17481/2026	BIJAYA KUMAR RAGADA	2026-06-17	1. Pending before the court mentioned in the cause title not tally with Rejection order.
109	D-WP(C)/24234/2026	RAJAT KUMAR PANDA	2026-06-17	1. Annex - 2 not mentioned in petition.
110	D-ABLAPL/17690/2026	SURYAKANTA DWIBEDI	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
111	D-CONTC/25895/2026	ARUN KUMAR PATRA	2026-06-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
112	D-RPFAM/24829/2026	SANJEEV UDGATA	2026-06-17	good ground not furnished
113	D-ABLAPL/17731/2026	KISHORE KUMAR MISHRA	2026-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-WP(C)/26045/2026	RITURANJAN CHHOTARAY	2026-06-17	1-COURT FEE IS DEFICIENT. D.c.Fee of Rs.6/- not paid.Ground not mentioned in the petition copy.
115	D-BLAPL/17319/2026	JUGALA KISHORE PANDA	2026-06-17	Lower court does not tally in annex-1 along with cause title

116	D-WP(C)/24232/2026	RAJAT KUMAR PANDA	2026-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex-2 not mentioned in petition.
117	D-ABLAPL/17742/2026	SIDDHARTH GOUTAM DAS	2026-06-17	1. Name of Pet. in CT and V.nama not tally with signature. 2. Ann.1 not marked. 3. OHCBA welfare fund Rs.50 not paid.
118	D-RPFAM/26390/2026	SIBA PRASAD SAHOO	2026-06-17	further SR after filling of c copy
119	D-ABLAPL/16796/2026	PRATIK NAYAK	2026-06-17	1. Husband name should be redacted from the F.I.r copy at page no 30
120	D-RPFAM/25346/2026	SUSHANTA HARICHANDAN	2026-06-17	Period of Delay 105 days 2.good ground not furnished
121	D-MACA/24720/2026	BIJAYANANDA SAMANTARAY	2026-06-17	further sr AFTER FILLING OF C COPY
122	D-MACA/24608/2026	SATYA SUNDAR KANUNGO	2026-06-17	Court Fee Rs. 8,028/ payable , not paid 2. statutory deposit not made
123	D-ABLAPL/17459/2026	PREM PIYUSH PANDEY	2026-06-17	1. In declaration under affidavit no. of paragraphs wrongly furnished.
124	D-WP(C)/24480/2026	ABHILASH MISHRA	2026-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph not mentioned in the affidavit.D.fee of Rs.50/- not paid. 2..Receipt Showing Serv.copy To cg not Filed.
125	D-ABLAPL/17461/2026	HRUDANANDA MOHAPATRA	2026-06-17	1. paragraph 6 of the application not filled.
126	D-ABLAPL/17315/2026	BIDYALOK MOHAPATRA	2026-06-17	.Subject Code Not Furnished .
127	D-BLAPL/13683/2026	SIDHARTHA DAS	2026-06-17	1. Name of pending Court in Cause Title not correct as per lower Court order
128	D-CRLMC/17320/2026	JNYANANANDA PANDA	2026-06-17	Page no 16 and 17 not available.
129	D-BLAPL/17426/2026	ANIRUDHA DAS	2026-06-17	3-AUTHENTICATION FEE IS DEFICIENT. 1.H.C B.A M.W S Rs 50/- to be paid in V.nama
130	D-ABLAPL/17551/2026	PARTHA SARATHI DAS	2026-06-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
131	D-CRLREV/15879/2026	DIGAMBARA MISHRA	2026-06-17	C. copy Annex-2 not filed, Xerox copy filed. 2.Good ground not furnished.
132	D-MATA/26473/2026	RADHARAMAN DAS NAYAK	2026-06-17	Vakalatnama properly stamped, Executed and accepted - not properly stamped
133	D-BLAPL/17489/2026	SUSIL KUMAR PATTNAIK	2026-06-17	put up SR after redacting the name of Informant/victim / relatives from FiR in Annex- 1 and Kept seal cover for same
134	D-MATA/25680/2026	OMKAR NATH DEV DAS	2026-06-17	limitation will be calculate after disposal of IA reg dispensing

135	D-MACA/25420/2026	MAHITOSH SINHA	2026-06-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
136	D-ABLAPL/17687/2026	DEBARAJ HATI	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
137	D-CRLMC/17800/2026	ARIJEET MISHRA	2026-06-17	C.copy not filed
138	D-ABLAPL/17553/2026	SATYA NARAYAN MISHRA 4	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
139	D-ABLAPL/17733/2026	SANTOSH KUMAR MAHANTY	2026-06-17	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
140	D-MACA/24617/2026	RIMJHIMBALA PATI	2026-06-17	Period of Delay 83 days
141	D-MACA/25505/2026	DEBASISH PATNAIK	2026-06-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
142	D-WP(C)/25111/2026	BRUNDABAN ROUT	2026-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
143	D-WP(C)/25683/2026	SUSHREE SANGITA PASAYAT	2026-06-17	Page 17 not legible.
144	D-WP(C)/25406/2026	DHARMENDRA SETHY	2026-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-ABLAPL/17321/2026	RAMAKANTA MISHRA	2026-06-17	.Petition not correctly addressed to Honorable Court
146	D-WP(C)/25297/2026	SUSHREE SANGITA PASAYAT	2026-06-17	Page 37 not legible.
147	D-ABLAPL/17614/2026	HAREKRUSHNA DASH	2026-06-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annixture be kept in envelop.
148	D-ABLAPL/13677/2026	RAJIB LOCHAN PATNAIK	2026-06-17	1. Name of the complainant be removed from page 15 2. date of execution of V. nama not furnished 3. Annexure- 1 not attested 2. Put up for S.R there after after proper redaction
149	D-MATA/25294/2026	ARUN KUMAR ACHARYA	2026-06-17	Period of Delay 45 days.